



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	For Hearing	391 / 394	Elmeasure (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	<b>SHREYASA</b> FOR VGB Associates 9036118414	Petitioner	
2	<b>Prema Hatti</b>	ROC	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. She undertakes to file memo of appearance for ROC/R.D. Counsel filed Memo alongwith paper publication copy and also postal receipt. Petitioner Counsel is directed to furnish PAN particulars of the Company involving in the scheme and then notice ordered to Income Tax Department with a details of PAN No. and for filing report by ROC/RD list it on 01/12/2017.

  
**Member (T)**

  
**Member (J)**